

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 215
35/241-242/ND/2019

IN THE MATTER OF:

M/s. xAD Inc. (Doing Business As Ground truth) ... Applicant/Petitioner

Versus

M/s. xAD Software Pvt. Ltd. & Ors. ... Respondent

Under Section: 241-242

Order delivered on 16.03.2023

CORAM:

**SHRI. ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

For the Applicant : Adv. Ananya Kumar, Adv. Nikhil Kapoor

For the Respondent : Adv. Ashwini Kumar Singh

ORDER

Due to paucity of time, the matter is re-notified to 16.06.2023.



COURT OFFICER